

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 91 OF 2017

Dated: 25th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Varun Singh
Mr. Nishta Kumar
Mr. Sandeep
Mr. Vikash Manu

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1
Mr. Ravin Dubey for R-2

ORDER

The Appellant is directed to file the list of all other appeals with similar issue involved.

As agreed by learned counsel for the parties, list this matter for hearing on **4-10-2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt